

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2864
TO BE ANSWERED ON 13.03.2018**

DR. AMBEDKAR SCHEME FOR SOCIAL INTEGRATION

2864. SHRI JOSE K. MANI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of proposals received, sanctioned, rejected and pending along with the financial assistance and incentives provided under the Dr. Ambedkar Scheme for Social Integration in the year 2017, State/UT-wise;
- (b) whether the scheme has consistently failed to extend financial assistance for the set target of 500 couples every year since its inception;
- (c) whether the awareness about the scheme is very low and most of the proposals come from a few States and if so, the details thereof; and
- (d) the steps being taken by the Government to address the issues?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): The details are at **Annexure-I**.

(b) to (d): The “Dr. Ambedkar Scheme for Social Integration through Inte-Caste Marriages” was formulated/introduced during the year 2013-14 on pilot basis for a period of one year, with the target to incentivize 500 inter-caste marriages as per details at **Annexure-II**. After the period of one year, keeping in view the response of the scheme and its awareness among the masses, it was decided to continue the same on all India basis. The details regarding the achievements made under the above scheme from 2015-16 till date State/UT wise is at **Annexure-III**.

To popularize the scheme, steps have taken through various means such as sending letters from time to time to all the State Principal Secretaries, Secretaries of SC and ST Development Departments in the State and District Collectors/Deputy Commissioners. The scheme is also published on the website of Dr. Ambedkar Foundation.

Applicants during the Year 2017

S.No	State/ UT	No. of proposal Received	Sanctioned	Amt. (Rs.lakh)	Pending	Rejected
1.	Assam	5	-	-	5 letters issued for furnishing necessary documents	Nil
2.	Andhra Pradesh	96	30	75.00	66 letters issued for furnishing necessary documents	Nil
3.	Bihar	3	2	5.00	letter issued for furnishing necessary documents	Nil
4.	Chhattisgarh	15	-	-	15 letters issued for furnishing necessary documents	Nil
5.	Delhi	37	7	17.00	30 letters issued for furnishing necessary documents	Nil
6.	Gujarat	3	-	-	3 letters issued for furnishing necessary documents	Nil
7.	Haryana	10	4	10.00	6 letters issued for furnishing necessary documents	Nil
8.	Himachal Pradesh	4	6	30.00	2 letters issued for furnishing necessary documents	Nil
9.	Jharkhand	1	1	2.50	Nil	Nil
10.	Jammu & Kashmir	2	2	5.00	Nil	Nil
11.	Kerala	10	1	2.50	9 letters issued for furnishing necessary documents	Nil
12.	Karnataka	5	1	2.50	4 letters issued for furnishing necessary documents	Nil
13.	Maharashtra	73	15	37.50	58 letters issued for furnishing necessary documents	Nil
14.	Madhya Pradesh	5	2	5.00	3 letters issued for furnishing necessary documents	Nil
15.	Odisha	5	-	-	5 letters issued for furnishing necessary documents	Nil
16.	Punjab	11	-	-	11 letters issued for furnishing necessary documents	Nil
17.	Puducherry	1	1	2.50	Nil	Nil
18.	Rajasthan	10	6	15.00	4 letters issued for furnishing necessary documents	Nil
19.	Sikkim	1	-	-	letter issued for furnishing necessary documents	Nil
20.	Telangana	98	33	82.50	65 letters issued for furnishing necessary documents	Nil
21.	Tamilnadu	156	15	37.50	141 letters issued for furnishing necessary documents	Nil

22.	Uttar Pradesh	15	8	20.00	7 letters issued for furnishing necessary documents	Nil
23.	Uttrarakhand	12	-	-	12 letters issued for furnishing necessary documents	Nil
24.	West Bengal	4	2	5.00	2 letters issued for furnishing necessary documents	Nil
	Total	582	136	354.50		

**ANNUAL STATE-WISE PHYSICAL TARGET : DR. AMBEDKAR SCHEME FOR
SOCIAL INTEGRATION THROUGH INTER-CASTE MARRIAGES**

Sl. No.	Name of the State	% Share of SC to Total SC Population in India	No. of Inter-Caste Marriages to be incentivized
1.	Punjab	4.400	22
2.	Himachal Pradesh	0.859	5
3.	West Bengal	10.658	54
4.	Uttar Pradesh	20.537	102
5.	Haryana	2.539	13
6.	Tamil Nadu	7.170	36
7.	Chandigarh	0.099	1
8.	Uttarkhand	0.940	4
9.	Rajasthan	6.069	30
10.	Tripura	0.325	2
11.	Karnataka	5.202	26
12.	Odisha	3.570	18
13.	Delhi	1.397	7
14.	Andhra Pradesh	4.196	21
15.	Telangana	2.697	13
16.	Bihar	8.227	41
17.	Puducherry	0.097	1
18.	Madhya Pradesh	5.632	28
19.	Chattisgarh	1.626	8
20.	Jharkhand	1.979	10
21.	Maharashtra	6.593	33
22.	Kerala	1.509	7
23.	Jammu and Kashmir	0.459	2
24.	Assam	1.108	5
25.	Gujarat	2.023	10
26.	Sikkim	0.014	0
27.	Manipur	0.048	0
28.	Daman & Diu	0.003	0
29.	Dadra & Nagar Haveli	0.003	0
30.	Goa	0.013	0
31.	Meghalaya	0.009	1
32.	Mizoram	0.001	0
TOTAL		100.000	500

Arunachal Pradesh, Nagaland, Andaman & Nicobar Islands & Lakshadweep do not have SC population.

Annexure-III

(Referred to of part (b) of the reply to L.S.US.Q.No.2864)

Financial Year 2015-16

S.No.	Name of the State	Proposals approved	Grant released (in lakh)
1.	Andhra Pradesh	05	6.25
2.	Delhi	03	3.75
3.	Kerala	01	1.25
4.	Karnataka	02	2.50
5.	Rajasthan	01	1.25
6.	Telangana	34	42.50
7.	Uttar Pradesh	01	1.25
8.	West Bengal	04	5.00
	Total	51	63.75

Financial Year 2016-17

S.No.	Name of the State	Proposals approved	Grant released (in lakh)
1.	Andhra Pradesh	03	7.50
2.	Delhi	04	10.00
3.	Rajasthan	01	2.50
4.	Telangana	53	132.50
5.	Uttar Pradesh	05	12.50
6.	Bihar	01	2.50
	Total	67	167.50

Financial Year 2017-18

S.No	State/ UT	Proposals approved	Amt.(Rs.lakh)
1.	Andhra Pradesh	30	75.00
2.	Bihar	2	5.00
3.	Delhi	7	17.00
4.	Haryana	4	10.00
5.	Himachal Pradesh	6	30.00
6.	Jharkhand	1	2.50
7.	Jammu & Kashmir	2	5.00
8.	Kerala	1	2.50
9.	Karnataka	1	2.50
10.	Maharashtra	15	37.50
11.	Madhya Pradesh	2	5.00
12.	Puducherry	1	2.50
13.	Rajasthan	6	15.00
14.	Telangana	33	82.50
15.	Tamilnadu	15	37.50
16.	Uttar Pradesh	8	20.00
17.	West Bengal	2	5.00
	Total	136	354.50